

(b) the number of persons residing in each camp;

(c) the type of work given to them; and

(d) the wages given to them?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 68.

(b) A statement is placed on the Table of the Lok Sabha. [See Appendix VI, annexure No. 43].

(c) Earth work.

(d) Able-bodied persons are given work. Wages are paid according to the quantity of work done. If, however, a worker earns a wage of less than Rs. 1/8/-, a subsidy is given to make up the shortfall. If there are more than three members in the family of a worker, an additional subsidy of Rs. 2/8/- per member per week is given.

WATER AND POWER RESEARCH STATIONS

305. Shri S. C. Samanta: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that some State Governments have established their own Water and Power Research Stations; and

(b) if so, the names of those States?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) Bombay, Hyderabad, Madras, Mysore, Uttar Pradesh, Punjab and West Bengal.

RURAL ELECTRIFICATION

306. Shri B. N. Kureel: Will the Minister of Irrigation and Power be pleased to state:

(a) whether a separate grant has been given to the Uttar Pradesh Government for electrification schemes in Rae Bareilly District; and

(b) if so, the total amount granted?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). Financial assistance in the form of

loan and not grant, is being given to the Uttar Pradesh Government to the extent of Rs. 70 lakhs for the electrification of 8 townships in the Districts of Rae Bareilly, Pratapgarh, Bara Banki and Sultanpur.

D.V.C. HEADQUARTERS

307. Dr. Ram Subbag Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the D.V.C. has purchased about 300 acres of land at Ranchi for the construction of its headquarter office;

(b) if so, how that land is being utilised at present; and

(c) when the construction work of the offices will begin?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) The land was being utilised as an agricultural farm which has now been closed. The question as to how this land should be utilised or whether it should be disposed of is under the consideration of the Damodar Valley Corporation.

(c) The Damodar Valley Corporation have decided to retain their headquarters at Calcutta for the next two or three years. The Corporation have therefore, deferred for the present a decision on the question as to where and when to construct their permanent headquarters.

REHABILITATION OF UNATTACHED WOMEN FROM PAKISTAN

308. Shri S. C. Samanta: Will the Minister of Rehabilitation be pleased to state:

(a) how the scheme for co-operative rehabilitation of unattached women from East Pakistan is working;

(b) how much of the amount of Rs. 3,71,980 sanctioned for this purpose has been spent so far;